

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Company Appeal (AT) (Insolvency) No. 888 of 2020**

**In the matter of:**

**D.K. Mohanty** **....Appellant**

**Vs.**

**Jai Balaji Industries & Anr.** **....Respondents**

**Company Appeal (AT) (Insolvency) No. 889 of 2020**

**In the matter of:**

**D.K. Mohanty** **....Appellant**

**Vs.**

**Jai Balaji Industries & Anr.** **....Respondents**

**Present:**

**Appellant:** **Ms. Surekha Raman, Advocate.**

**Respondents:** **Mr. Diwakar Maheshwari, Ms. Pratiksha Mishra,  
Advocates for R1.  
Mr. Santosh Choraria, Mr. Rahul Auddy, Advocates  
for R2-IRP**

**ORDER**

**(Through Virtual Mode)**

**15.03.2021:** It being brought to the notice of this Appellate Tribunal that in minutes of proceedings recorded on 4<sup>th</sup> March, 2021, continuation of interim direction has been left out inadvertently, the Registry was given a verbal direction to list the matter for orders.

Contd/-.....

2. After hearing learned counsel for the parties and going through the interim orders, we find that on 12<sup>th</sup> October, 2020, while issuing notice, we had, as an ad-interim directed that in view of the pendency of appeal against the arbitral award, the impugned order shall be put on hold till next date of hearing. This interim direction was thereafter continued till 18<sup>th</sup> February, 2021. However, in the minutes of proceedings recorded on 4<sup>th</sup> March, 2021, the same appears to have escaped the notice of this Appellate Tribunal while recording the minutes of proceedings. This being an error on the part of the Court itself, needs to be rectified so that no prejudice is caused to the parties. We accordingly direct rectification of the interim order dated 4<sup>th</sup> March, 2021 by incorporating following at the end:

“Interim direction to continue.”

The corrected version of the order be issued and placed on record.

**[Justice Bansi Lal Bhat]  
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]  
Member (Technical)**

***AR/nn***